

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

1.	NAME OF CORPORATE PERSON	Hello Retail India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19.01.2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies, NCT of Delhi & Haryana under Companies Act, 1956
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U52599DL2007PTC158181
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F -103 , Ashish Commercial Complex Mayur Vihar Phase-I, DELHI -110091 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23.11.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sunil Kumar Agrawal Address: 904, GF, Sector- 7C, Faridabad- 121006 – NCR New Delhi. Email: Vliqhelloripl2023@gmail.com aggarwalsk21@yahoo.com Registration No: IBBI/IPA-002/IP-N00081/2017-2018-10222 Tel. No. M- 91- 9319703648, 0129-4881648
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23.12.2023